Ordinance Summary
The Indian Medicine Central Council (Amendment) Ordinance, 2021


- In September 2020, the Indian Medicine Central Council (Amendment) Bill, 2020, which replaced the Indian Medicine Central Council (Amendment) Ordinance, 2020, was passed by Parliament. The Bill amended the 1970 Act to provide for the supersession and reconstitution of the Central Council within one year from the date of notification of the 2020 Ordinance (April 24, 2020). The 2021 Ordinance increases the deadline for reconstituting the Central Council to two years.

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